

(b) There have been no reports of shortage of pellets for the sponge iron industry

(c) to (e) Do not arise

Expansion of Renigunta airport

2224 SHRI N J RATHVA Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether the Tirumala-Tirupati Development (TTD) Board has proposed to provide loans to the National Airports Authority for the expansion of Renigunta airport

(b) if so, the details thereof and the terms and conditions laid down by them,

(c) the total estimated expenditure likely to be incurred and the manner in which the remaining amount is proposed to be arranged, and

(d) the time by which the expansion of Renigunta Airport is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) to (c) Tirumala-Tirupati Devasthanam Trust have agreed to extend a loan of Rs 6 crores to National Airports authority subject to ratification by Andhra Pradesh State Government. Total expenditure for upgradation of runway and construction of new technical building is estimated at Rs 10.96 crores. An amount of Rs 4.96 crores will be provided by National Airports Authority in a phased manner

(d) since Loan agreement is yet to be finalised by National Airports authority with Tirumala-Tirupati Devasthanam Trust, it is premature to give any time frame by which the expansion will be completed

Children Film Society

2225 SHRI MANIKRAO HODLYA GAVIT Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Children Film Society organised the children films show throughout the country,

(b) if so, the locations where the Children Film Society organised film shows during the last two years, and

(c) the procedure followed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS)

(a) Yes, Sir

(b) The Film shows were organised mainly at the following places during the last two years

Delhi, Rihandranga, Gudivada, Karimnagar, Chittore, Bankura, Howrah, Rourkela, Bombay, Wardha, Surat, Ahedabad, Rajkot, Gwalior, Shivpuri, Durg, Jaipur, Udaipur, Bikaner, Madya, Gulbarga, Bidar, Hyderabad, Anantpur, Cuddapah, Ranchi, Chandrapur, Gadchiroli, Nagpur, Bharuch, Trichur, Calicut Mysore Hassan

(c) Such film shows are held mainly with the cooperation of the district/local authorities who provide theatres either free of charge or at nominal rentals for screening of children films

[*Translation*]

Telephone Connections in Madhya Pradesh on Priority Basis

2226 SHRI SHIV RAJ SINGH CHAUHAN Will the Minister of COMMUNICATIONS be pleased to state

(a) the district-wise number of applications pending for telephone connections sanctioned on priority basis in Madhya Pradesh including Bhopal, as on date;

(b) whether the telephone connections have been provided;

(c) if so, the district-wise applications cleared; and

(d) the time by which all the remaining applications are likely to be provided with

telephones?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Sir, the required information is given in the attached statement.

(b) to (d). District-Wise details of telephones not provided so far and reasons for not providing them are as per in the attached Statement-II. These telephones would be installed on completion of departmental formalities in certain cases and on availability of exchange capacity in some other cases.

STATEMENT-I

District-Wise Number of Applications Pending for Telephone Connections Sanctioned on Priority Basis in Madhya Pradesh

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
1.	Balaghat	1
2.	Bastar	.
3.	Betul	1
4.	Bhind	.
5.	Bhopal	49
6.	Bhilaspur	1
7.	Bhhatiarpur	1
8	Chhindwada	1
9.	Damoh	.
10.	Datla	.
11.	Dewas	2

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
12.	Dhar	3
13.	Durg	3
14.	Guna	-
15.	Gwalior	9
16.	Hoshangabad	3
17.	Indore	56
18.	Jabalpur	20
19.	Jhabua	
20.	Khandwa	1
21.	Khargone	1
22.	Mandla	-
23.	Mandsaur	6

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
24.	Morena	10
25.	Narsinghpur	-
26.	Panna	-
27.	Raigarh	-
28.	Raipur	3
29.	Raisen	-
30.	Raigarh	-
31.	Rajnandgaon	-
32.	Ratlam	7
33.	Rewa	11
34.	Sagar	7
35.	Sarguja	-

Sl. No.	Name of the District	No. of Cases Pending
1	2	3
36	Satna	-
37	Sehore	-
38	Seoni	-
39	Shahdol	-
40	Sidhi	-
41	Shajapur	-
42	Shivpur	2
43	Tikamgarh	-
44	Ujjain	-
45	Vidisha	3
Total	Total	206

STATEMENT-II**Reasons for not Providing Telephone Connections District-Wise**

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
1.	Balghat	No Capacity will be provided by March, 1993
2.	Bastar	Nil.
3.	Betul	Party has not applied. It will be provided immediately after party applied.
4.	Bhind	Nil
5.	Bhopal	32 applications pending are for want of particulars from parties. 17 cases are stopped as these are under investigation for suspected fraud.
6.	Bilaspur	Payments not made. D/N issued. Will be provided immediately on receipt of payment.
7.	Chhattarpur	Case under correspondence with circle office. Will be provided after confirmation of change of town.
8.	Chhindwara	T.N.F. likely to be provided by March, 93

*Reasons for not Providing of Connections**Name of the District*

Si. No.

3

2

1

Nil

Damoh

9

Nil.

Datia

10.

1 Will be provided immediately after receipt of payment particulars Secondly after providing STD at Kshipra

Dewas

11

T N F likely to be provided by March, 93

Dhar

12.

Recently received. Will be provided within 15 days

Durg

13.

Nil

Guna

14

Particulars are awaited from parties Will be provided after receipt of payment particulars

Gwalior

15

1 Within 15 days

Hoshangabad

16

2-March, 93. One L/D connection party is not applied. One T N F March, 93

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
17.	Indore	Will be provided within 15 days of receipt of W/L particulars and in some cases after confirmation of change of addresses.
18.	Jabalpur	14 cases will be cleared within 1 week of receipt of Regn. particulars. 6 cases of Katni are pending due to non-availd bity of capacity by March, 93.
19.	Jhabua	Nil.
20	Khandwa	L.D. connection, Distance 18 Kms. Party is not applying for L/D charges.
21.	Khargone	Immediately after receipt of payment particulars.
22	Mandal	Nil
23	Mandsaur	Cases received on 1 12 92 will be provided by 15.12.92.
24.	Morena	Due to subs. reasons. Will be provided immediately after the subs. completes formalities.

Sl. No.	Name of the District	Reasons for not Providing of Connections .
1	2	3
25.	Narsinghpur	Will be provided within 15 days.
26.	Panna	Recently received December, 92.
27.	Raigarh	Nil.
28.	Raipur	Pending for confirmation of change of address. Will be provided immediately on receipt of confirmation.
29.	Raisen	Nil.
30.	Raigarh	Nil.
31	Rajnandgaon	Nil.
32.	Ratlam	Connections will be provided within 15 days of payment.
33.	Rewa	5-T.N.F. March, 93. 6-Parties not traceable.

Sl. No.	Name of the District	Reasons for not Providing of Connections
1	2	3
34.	Sagar	6-Particulars awaited from parties. 1-TNF 6 will be provided after receipt of particulars and 1 by Jan, 93.
35.	Saruja	Nil.
36.	Satna	Nil.
37.	Sehore	Nil.
38.	Seoni	Nil.
39.	Shahdol	Nil.
40.	Shajapur	Nil.
41.	Shivpuri	Pending due to want of payment particulars. Will be provided after receipt of payment particulars.
42.	Sidhi	Nil.
43.	Tikamgarh	Nil.
44.	Ujjain	Nil.
45.	Vidisha	Capacity is full. Will be provided by March, 93.

Note

T.N.F. denotes technically not feasible.